

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3428  
ANSWERED ON:17.03.2015  
LINKING SCHOLARSHIP WITH AADHAAR CARD  
Reddy Shri Ch. Malla;Sarmah Shri Ram Prasad

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether complaints have been received by the Government regarding non-release/non-receipt of amount of scholarships on time;
- (b) if so, the details of such complaints received during each of the last three years and the current year, State-wise;
- (c) whether the Government proposes to link the scholarship scheme with Aadhaar Card;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be completed?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b): Grievances relating to scholarships are redressed by the Ministry through the Centralized Public Grievance Redressal and Monitoring System (CPGRAMS). The grievances pertaining to Centrally Sponsored Schemes like Post matric scholarship and pre-matric scholarship etc. are taken up directly with the State Government concerned who is the implementing agency. For Central Sector Schemes like National overseas scholarship scheme etc, the grievances are directly redressed by the Ministry through the CPGRAMS. Total number of grievances redressed including those relating to scholarships during each of the last three years and the current year till 17.03.2015, which are not maintained state-wise are as under.

Year	Number of grievances redressed
2011-12	9
2012-13	89
2013-14	39
2014-15	106

(till 17.03.2015)

(c) to (e): The Government has decided to release all scholarships from the Academic Year 2015-16 directly to the Bank accounts of beneficiary students with or without Aadhaar. Necessary instructions have also been issued to ensure that no eligible beneficiary for the scholarship suffers for want of Aadhaar.